

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3950/2017

New Delhi, this the 13th day of November, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)

Prem Sagar,
S/o Shri Ram Prakash Singh,
Aged about 43 years,
Post : Pharmacist (Group C)
R/o D-14/63, Sector 7,
Rohini, Delhi-85. .. Applicant

(By Advocate : Shri S.N. Gupta with Shri Satvik Bajaj)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
5th Floor, New Sachivalaya,
New Delhi.
2. The Principal Secretary,
Deptt. of Health and Welfare,
9th Level, A-Wing, I.P. Extn.,
New Delhi.
3. The Medical Director,
Din Dayal Upadhyay Hospital,
Hari Nagar, New Delhi-64. .. Respondents

ORDER (ORAL)

When this matter is taken up for admission, learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

**(V. Ajay Kumar)
Member (J)**

/Jyoti /